

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 040/00308/2018

Date of Order: This, the 14th day of September 2018

THE HON'BLE SMT. MANJULA DAS, JUDICIAL MEMBER

Shri Kamal Saha
Postal Assistant
Dhubri H.O.
S/o Sri Amrit Chandra Saha
Vill + P.O. – Dhapertal
Via – Fakiragram – 783345
Dist – Kokrajhar, Assam.

...Applicant

By Advocates: Mr. D.N. Sarma & Mr. K. Choudhury

-Versus-

1. The Union of India
Represented by the Secretary
To the Government of India
Ministry of Communication & IT
Department of Posts, Dak Bhawan
New Delhi – 110116.
2. The Chief Postmaster General
Assam Circle, Meghdoot Bhawan
Guwahati – 781001.
3. The Director of Postal Services (HQ)
O/O the Chief Postmaster General
Assam Circle, Meghdoot Bhawan
Guwahati – 781001.
4. The Superintendent of Post Offices
Goalpara Division, Dhubri – 783301.

...Respondents

ORDER (ORAL)**MANJULA DAS, JUDICIAL MEMBER:**

The instant petition has been preferred by the applicant under Section 19 of the Administrative Tribunals Act, 1985 for redressal of his grievances. However, at the outset of moving the instant O.A., Mr. D.N. Sarma, learned counsel appearing on behalf of the applicant prays for a direction upon the respondents to dispose of the appeal dated 21.05.2018 submitted by the applicant within a time frame.

2. By accepting the prayer made by the learned counsel for the applicant and without going into the merit of the case as well as without issuing notice to the respondents, I prefer to direct the respondent authority to dispose of the pending appeal of the applicant dated 21.05.2018 within a period of two months from the date of receipt of receipt copy of this order.

3. It is made clear that, whatever decision to be arrived by the Respondent Authorities, shall be reasoned and speaking and shall be communicated to the Applicant forthwith.

4. O.A. stands disposed of accordingly at the admission stage itself. No order as to costs.

(MANJULA DAS)
MEMBER (J)

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